

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 525 of 2020

IN THE MATTER OF:

Switching AVO Electro Power Ltd.

...Appellant

Versus

Ambient Computronics Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Abhay K. Das, Advocate.

For Respondent:

ORDER
(Through Virtual Mode)

09.06.2020: Confronted with the question whether the three invoices raised in regard to which delivery of goods is stated to have been not effected as held by the Adjudicating Authority, learned counsel for the Appellant sought time to address this Appellate Tribunal with reference to record.

Post the case 'for admission (fresh case)' on **25th June, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

am/gc